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ITEM NO. 1-C COURT NO. 4 SECTION-IX
(For judgment)

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3476/2001

Luis Caetano Viegas Appellant(s)

Versus

Estrelina Mariana R.M.A. DA Costa & Ors. Respondent(s)

[Heard By : Hon'ble S. Rajendra Babu and Ruma Pal, JJ]

Date:7.5.2002: This matter was called on for pronouncement of judgment today.

CORAM:

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE B.N. AGRAWAL

For the Appellant(s): Mr. Chander Shekhar Ashri, Adv.

For the Respondent(s): Mr. Dhruv Mehta, Adv.
M/s KL. Mehta & Co.

O R D E R

.....L.....I.....J
.SP2

Hon'ble Mr. Justice S. Rajendra Babu pronounced the judgment of the Court today.

Appeal is allowed in terms of the signed judgment.

No costs.

.SP1

(Meenu Sethi)
Court Master

(Asha Joshi)
Court Master

Signed reportable judgment is placed on the file